STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF April- 2024

	Form-1											
	List of cases e-filed during the month											
Sl. No.	Sl. No. Court District Case No. Petitioner Name Vs. Respondent Name Advocate Mobile Number Advocate E Mobile Number Date of e-filing											
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]			
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-			

Form -2 List of cases in which e-payment of Court fees was made during the month											
Sl. No. Court District Case No. Petitioner Name Vs. Respondent Name Date of Registration Of Court fees											
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-				

Form -3

List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court Dehradun	Dehradun	Arbitration Execution 27/2024	Bharat Bhoomi Builders Vs Program Manager	-	-	27-04-2024
2	Commercial Court Dehradun	Dehradun	Arbitration Execution 27/2024	Bharat Bhoomi Builders Vs Program Manager	-	-	27-04-2024
3	Commercial Court Dehradun	Dehradun	Arbitration Execution 27/2024	Bharat Bhoomi Builders Vs Program Manager	-	-	27-04-2024
4	Commercial Court Dehradun	Dehradun	Commercial Suit 326/2023	Canara Bank Vs. 3 Flames	-	-	06-04-2024
5	Commercial Court Dehradun	New Delhi	Commercial Suit 322/2023	Canara Bank Vs. Dev Bhoomi Mobile	-	-	11-04-2024
6	Commercial Court Dehradun	Dehradun	Commercial Suit 322/2023	Canara Bank Vs. Dev Bhoomi Mobile	-	-	11-04-2024
7	Commercial Court Dehradun	Haridwar	Misc 70/9/2024	Canara Bank Vs. Shahanawaz Tyres	-	-	06-04-2024
8	Commercial Court Dehradun	dun Haridwar Misc 70/9/2024		Canara Bank Vs. Shahanawaz Tyres	-	-	06-04-2024

9	Commercial Court Dehradun	Haridwar	Misc 70/9/2024	Canara Bank Vs. Shahanawaz Tyres	-	-	06-04-2024
10	Commercial Court Dehradun	Haridwar	Arbitration Execution 125/2023	HDB Financial Services Vs. Shamim Ahmed	-	-	11-04-2024
11	Commercial Court Dehradun	Dehradun	Arbitration Execution 119/2023	HDB Financial Services Vs. Julfan Khan	-	-	11-04-2024
12	Commercial Court Dehradun	Haridwar	Commercial Suit 259/2023	ICICI Bank Vs Sadiq Malik	-	-	29-04-2024
13	Commercial Court Dehradun	Haridwar	Misc 70/36/2024	Jai Ganesh Papers Vs. Gen Pack	-	-	26-04-2024
14	Commercial Court Dehradun	Delhi	Commercial Suit 365/2023	Naman Bahuguna Vs. Manrise Health Care	-	-	07-04-2024
15	Commercial Court Dehradun	Delhi	Commercial Suit 365/2023	Naman Bahuguna Vs. Manrise Health Care	-	-	07-04-2024
16	Commercial Court Dehradun	Delhi	Commercial Suit 365/2023	Naman Bahuguna Vs. Manrise Health Care	-	-	07-04-2024
17	Commercial Court Dehradun	Dehradun	Commercial Suit 64/2024	PNB Vs. Food Outlet	-	-	24-04-2024
18	Commercial Court Dehradun	Dehradun	Commercial Suit 64/2024	PNB Vs. Food Outlet	-	-	24-04-2024
19	Commercial Court Dehradun	Dehradun	Commercial Suit 316/2023	PNB Vs. Prachi Sanitary	-	-	07-04-2024
20	Commercial Court Dehradun	Dehradun	Commercial Suit 316/2023	PNB Vs. Prachi Sanitary	-	-	07-04-2024
21	Commercial Court Dehradun	Dehradun	Commercial Suit 25/2024	PNB Vs. Sankalp Negi	-	-	07-04-2024
22	Commercial Court Dehradun	Dehradun	Commercial Suit 58/2024	PNB Vs. Sharma Ji Hardware	-	-	20-04-2024
23	Commercial Court Dehradun	Dehradun	Commercial Suit 59/2024	PNB Vs. Urmila Sharma	-	-	22-04-2024

24	Commercial Court Dehradun	Dehradun	Commercial Suit 66/2023	PNB Vs. Neha Kataria	1	-	29-04-2024
25	Commercial Court Dehradun	Dehradun	Commercial Suit 66/2023	PNB Vs. Neha Kataria	1	-	29-04-2024
26	Commercial Court Dehradun	Dehradun	Commercial Suit 19/2024	Punjab & Sindh Bank Vs Lokesh Mittal	-	-	01-04-2024
27	Commercial Court Dehradun	Dehradun	Commercial Suit 19/2024	Punjab & Sindh Bank Vs Lokesh Mittal	-	-	01-04-2024
28	Commercial Court Dehradun	Dehradun	Commercial Suit 19/2024	Punjab & Sindh Bank Vs Lokesh Mittal	-	-	01-04-2024
29	Commercial Court Dehradun	Dehradun	Commercial Suit 376/2023	SBI Vs Body Fit Gym	-	-	20-04-2024
30	Commercial Court Dehradun	Dehradun	Commercial Suit 376/2023	SBI Vs Body Fit Gym	-	-	20-04-2024
31	Commercial Court Dehradun	Maharashtra	Commercial Suit 370/2023	SBI Vs Singh Arvind Jitendra	-	-	21-04-2024
32	Commercial Court Dehradun	Dehradun	Misc 70/42/2024	Shivalaya Construction Vs. PWD	-	-	26-04-2024
33	Commercial Court Dehradun	Haridwar	Arbitration Execution 144/2023	Shri Ram Finance Vs. Ahasan	-	-	07-04-2024
34	Commercial Court Dehradun	Haridwar	Arbitration Execution 144/2023	Shri Ram Finance Vs. Ahasan	-	-	07-04-2024
35	Commercial Court Dehradun	Haridwar	Arbitration Execution 298/2020	Shri Ram Transport Vs. Farmood Ali	-	-	14-04-2024
36	Commercial Court Dehradun	Haridwar	Arbitration Execution 298/2020	Shri Ram Transport Vs. Farmood Ali	-	-	14-04-2024
37	Commercial Court Dehradun	Dehradun	Arbitration Execution 223/2020	Shri Ram Transport Vs. Satpal	-	-	05-04-2024
38	Commercial Court Dehradun	Dehradun	Arbitration Execution 223/2020	Shri Ram Transport Vs. Satpal	-	-	05-04-2024
39	Commercial Court Dehradun	Dehradun	Arbitration Execution 146/2019	Shri Ram Transport Vs. Surendra Yadav	-	-	08-04-2024

40	Commercial Court Dehradun	Dehradun	Commercial Suit 361/2023	South Indian Bank Vs. Shiv Avtar	-	-	06-04-2024
41	Commercial Court Dehradun	Dehradun	Commercial Suit 361/2023	South Indian Bank Vs. Shiv Avtar	-	-	06-04-2024
42	Commercial Court Dehradun	Dehradun	Commercial Suit 361/2023	South Indian Bank Vs. Shiv Avtar	-	-	06-04-2024
43	Commercial Court Dehradun	Dehradun	Arbitration Execution 2/2024	Sundaram Finance Vs Kishan Singh	-	-	05-04-2024
44	Commercial Court Dehradun	Dehradun	Commercial Suit 305/2023	The Nainital Bank Vs. M/s Cafe 65	-	-	20-04-2024
45	Commercial Court Dehradun	Dehradun	Commercial Suit 371/2023	UCO Bank Vs. Divas and Dudes Family Salon	-	-	21-04-2024
46	Commercial Court Dehradun	Dehradun	Commercial Suit 371/2023	UCO Bank Vs. Divas and Dudes Family Salon	-	-	21-04-2024
47	Commercial Court Dehradun	Dehradun	Commercial Suit 291/2023	UCO Bank Vs. Divine Sales Corporation	-	-	05-04-2024
48	Commercial Court Dehradun	Dehradun	Commercial Suit 291/2023	UCO Bank Vs. Divine Sales Corporation	-	-	05-04-2024
49	Commercial Court Dehradun	Dehradun	Commercial Suit 132/2023	UCO Bank Vs. Jai Durga Associates	-	-	04-04-2024
50	Commercial Court Dehradun	Dehradun	Commercial Suit 132/2023	UCO Bank Vs. Jai Durga Associates	-	-	04-04-2024
51	Commercial Court Dehradun	Haridwar	Misc 70/8/2024	UCO Bank Vs. Wisdom Campus	-	-	06-04-2024
52	Commercial Court Dehradun	Haridwar	Misc 70/8/2024	UCO Bank Vs. Wisdom Campus	-	-	06-04-2024
53	Commercial Court Dehradun	Haridwar	Commercial Suit 256/2022	Vijay Laxmi Trasolution Vs. M/s. Prince Industries	-	-	04-04-2024
54	Commercial Court Haldwani	Nainital	O.S.No. 54/2024	Smt. Upasna Tikku Vs corbett maple buildcon	-	-	02.04.2024

55	Commercial Court Haldwani	Nainital	Arb Case No. 20/2024	State of Uttarakhand Vs M/s Nyimi enterprises	-	-	04-04-2024
56	Commercial Court Haldwani	Nainital	Arb Case No. 21/2024	State of Uttarakhand Vs M/s Nyimi enterprises	-	-	04-04-2024
57	Commercial Court Haldwani	Nainital	O.s.No. 31/2024	Adity Birla Fashion and Retail Limited Vs Mr. Krishna Kunwar Bhakuni	ı	-	04-04-2024
58	Commercial Court Haldwani	Nainital	O.S No. 56/2024	SBI Vs Ravi Photo Studio	-	-	04-04-2024
59	Commercial Court Haldwani	Nainital	Arb Case No. 45/2024	Sai Ba Engineers Vs Uttarakhand Agriculture Produce Marketing Board	-	-	04-04-2024
60	Commercial Court Haldwani	Nainital	O.S. No. 08/2024	Alok Sah vs M/s Jackson Generators Pvt. Ltd.	ı	-	05.04.2024
61	Commercial Court Haldwani	Nainital	O.S. No. 98/2024	SBI Vs M/s Mer Enterprises	-	-	06.04.2024
62	Commercial Court Haldwani	Nainital	O.S No. 64/2024	M/s Dabka Stone Crusher Pvt. Ltd. Vs Sadbhav Engineering Ltd.	1	-	09.04.2024
63	Commercial Court Haldwani	Nainital	Arb Case No. 115/2024	M/s Sai Electricals Vs M/s Aaran health Cared Pvt. Ltd.	-	-	10.04.2024
64	Commercial Court Haldwani	Nainital	Arb Case No. 40/2024	Umed Singh Adhikari Vs Executive Engineer, PWD Nainital and Other	-	-	10.04.2024
65	Commercial Court Haldwani	Nainital	Arb Case No. 41/2024	Umed Singh Adhikari Vs Executive Engineer, PWD Nainital and Other	-	-	10.04.2024

66	Commercial Court Haldwani	Nainital	Arb Case No.55/2024	shakti Prakash Agarwal Vs M/s T ryst Infra Inc and Others	-	-	10.04.2024
67	Commercial Court Haldwani	Nainital	Arb Exe. No.113/2024	Bright Life Care Ltd. Vs Himalayan Food Park Private Ltd	-	-	22.04.2024
68	Commercial Court Haldwani	Nainital	Arb Case No. 01/2024	Palvinder Singh Sandhu Vs Shri Ram Tansport Finance Company Ltd.	-	-	24.04.2024
69	Commercial Court Haldwani	Nainital	Arb Case No. 02/2024	Palvinder Singh Sandhu Vs Shri Ram Tansport Finance Company Ltd.	-	-	24.04.2024
70	Commercial Court Haldwani	Nainital	O.S.No. 21/2024	The Nainital Bank Vs Manoj Kumar Pandey	-	-	30.04.2024
71	Commercial Court Haldwani	Nainital	O.S.No. 29/2024	The Nainital Bank Vs Mukul Pandey	-	-	30.04.2024
72	Commercial Court Haldwani	Nainital	O.S.No. 25/2024	Canara Bank Vs Daulat Singh	-	-	30.04.2024
73	Commercial Court Haldwani	Nainital	O.S.No. 15/2024	Bank of Baroda Vs Dharmendra Singh &Others	-	-	30.04.2024
74	Commercial Court Haldwani	Nainital	O.S.No. 14/2024	M/s Obeetee Testiles Pvt. Ltd. Vs M/s Madan Mohan Gahtori	-	-	30.04.2024

Form -4
List of total no. of cases randomly allocated during the month

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	1	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

	Form -5 List of cases in which cases Management Hearing was held during the month											
Sl. No.	Respondent Name Hearing											
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-					
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-					

				Comtost		Form 6	and durations	41.0 0 41.					
S1. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institutio n Mediatio n did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for executio n of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
		Dehradun	A.O. No. 211of 2023	Jabar Singh Vs. Garhwal Mandal Vikas Nigam Ltd.	Piyus Garg Vs. Sandeep Kothari	06.06.2023	Yes	10.04.2024	304 days	Contested/ Disposed of	N/A	N/A	U/s 13 of Commercial Court's Act
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. No. 109 of 2024	United India Insurance Co. Ltd. Vs. Makin Developers Pvt. Ltd.	Naresh Pant Vs. Piyush Garg	19.03.2024	Yes	01.04.2024	12 days	Contested/ Disposed of	N/A	N/A	U/s 13 of Commercial Court's Act
	Namitai	Dehradun	A.O. No. 135 of 2024	Smt. Parvati Gusaen Vs. State Bank of India & others	Kurban Ali, Lubhna Jahan, Shumalya Zafri Vs. Dharmendr a Barthwal	01.04.2024	Yes	24.04.2024	23 days	Contested/ Allowed	N/A	N/A	U/s 13 of Commercial Court's Act
2	Addl. District Judge, Commercial Court, Dehradun	1	Arbitation Execution/175/2021	DOON VALLEY BREWERS LTD Vs BULEN	A.K.Juy al	29-09- 2021	No	02-04- 2024	916 days	Contested	-	-	Sec-36

				TELI									
		2	Misc. Civil reg 70/51/2022	BULEN TELI Vs M/s DOON VALLEY BREWERS PVT LTD	V.K. Vashist	15-10-2022	No	02-04-2024	535 days	Contested	-	-	Sec-9
		3	Commercial Suit/121/2022	BULEN TELI Vs M/s DOON VALLEY BREWERS PVT LTD	V.K. Vashist	15-10-2022	No	02-04-2024	390 days	Contested	-	-	-
		4	Misc. Civil reg 70/25/2020	M/s GOYAL BUILDERS Vs UNION OF INDIA	Pranav Ahluwaliya	26-02-2020	No	03-04-2024	1498 days	Contested	1	-	Sec-9
		5	Arbitation/180/2019	STATE OF U.P Vs MANOJ KUMAR	Yudveer Singh	14-08-2019	No	10-04-2024	1701 days	Contested	15-04-2024	2	Sec-34
		6	Misc. Civil reg 70/41/2022	RAJEEV SINGHAL Vs UTTARAKHA ND TRANSPORT CORPORATIO N	Chirag Juneja	01-09-2022	No	25-04-2024	602 days	Contested	-		Sec-9
		7	Commercial Suit/109/2022	UCO BANK Vs M/s DORA FASHION POINT	Ashish Chakravarty	11-10-2022	No	25-04-2024	562 days	Contested	-	-	-
		8	Arbitation/72/2 022	SAMTECH INFONET LTD Vs SIDCUL	S.K.Gup ta	22-07- 2022	No	27-04- 2024	645 days	Contest ed	30-04- 2024	2	Sec-34
3	Addl. District Judge, Commercial Court, Haldwani(Na inital)	-	-	-	-	-	-	-	-	-	-	-	-

Form 6(i): Mediation Data during the month

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Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	3	8	Nil	11	Nil
3	DLSA Bageshwar	Nil	1	Nil	Nil	1
4	DLSA, Dehradun	10	15	Nil	15	10
5	DLSA, Haridwar	25	11	Nil	26	10
6	DLSA,Nainital	19	12	Nil	18	13
7	DLSA, Pithoragarh	28	6	Nil	33	1
8	DLSA, U.S. Nagar	7	114	1	26	94

Form 7									
Summary of Commercial Cases during the month									
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month			
[1]	[2]	[3]	[4]	[5]	[6]	[7]			
1	High Court of Uttarakhand, Nainital		117	6	3	120			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1009	48	37	1020			
3	Addl. District Judge, Commercial Court Haldwani	Nainital	299	39	6	332			

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF April, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	2	-	-	-	1
No. of cases Instituted	87	-	-	-	
No. of appeals filed	-	-	-	-	6
No. of cases pending	1352	-	-	-	120
No. of cases disposed of	43	-	-	-	3